## CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

## **ORDER SHEET**

COURT NO.: 1 19/12/2018

C.P./260/22/2015 P ROUT
O.A./260/510/2014 -V/SNO SHOWCAUSE HAS BEEN FILED T MOHAPATRA

TILL DATE
ITEM NO:31

FOR APPLICANTS(S) Adv.: None

FOR RESPONDENTS(S) Adv.: Mr. S.B. Jena

TOR RESTORBERTS(S) Flavil.		
Notes of The Registry	Order of The Tribunal	
	None appears on behalf of the Petitioner. No one was present on behalf of the Petitioner on 17.12.2018. Therefore we decided to proceed with the matter in the absence of the Counsel for the Petitioner.	
	Ld. Counsel for the alleged contemnors submitted that show cause reply has been filed. But copy is not available in record. Registry is directed to trace out the same and tag in record. Copy of show cause is filed today in the Court which is taken in record.	
	It appears that the direction for consideration of compassionate appointment is considered and rejected against which the applicant has already filed a fresh O.A. No.489/2015. In view of the submissions as above, and the copy of the show cause reply the C.P. is dropped. Notices discharged.	

( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
kb	

LOADING.